

Government of India
Ministry of Development of North Eastern Region

**LOK SABHA
UNSTARRED QUESTION No. 3701**

To be answered on
Wednesday, December 11, 2019/Agrahayana 20, 1941 (Saka)

**QUESTION
NESIDS**

3701. SHRI VINCENT H. PALA:

Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

- (a) whether the funding to the selected projects under the North East Special Infrastructure Development Scheme (NESIDS) have been sanctioned and if so, the details thereof;
- (b) if not, the reasons therefor along with the time to be taken in this regard;
- (c) the details of the projects initiated under the said scheme; and
- (d) the predicted timeline for the completion of each of the projects?

ANSWER

**The Minister of State (Independent Charge) of the Ministry of Development of North Eastern Region
[Dr. Jitendra Singh]**

(a) and (b) Under the North East Special Infrastructure Development Scheme (NESIDS) against allocation of Rs.1510 crore, so far 55 projects costing Rs.1765.12 crore have been sanctioned. The excess is on account of adjustment for savings which accrued in the erstwhile scheme of Non- Lapsable Central Pool of Resources (NLCPR), which has been restructured as NESIDS.

(c) The details of the projects sanctioned under NESIDS are as under:-

S. No	State	No.	Cost (Rs. in crore)
1	Arunachal Pradesh	16	312.71
2	Assam	8	458.00
3	Manipur	8	191.74
4	Meghalaya	6	174.81
5	Mizoram	3	181.97
6	Nagaland	9	177.75
7	Sikkim	2	103.31
8	Tripura	3	164.83
	Total	55	1765.12

(d) The sanctioning of the projects under NESIDS began in F.Y. 2018-19. Normally, the completion period of a project is 2-3 years from the date of sanction, however, it varies from project to project.
